

MA.No.214/2018(OA.No.926/2016)/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

**MISCELLANEOUS APPLICATION NO.214/2018 IN ORIGINAL APPLICATION
NO.926/2016**

DATED THIS THE 02nd DAY OF AUGUST, 2018

HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI DINESH SHARMA, MEMBER (A)

1. Union of India
by Secretary
Department of Posts
Dak Bhavan
New Delhi-110 001.
2. The Chief Engineer (Civil)
Department of Posts
4th Floor, Dak Bhavan
New Delhi-110001.
3. The Superintending Engineer(Civil)
Postal Civil Circle
R.T.Nagar, 1st Floor, HPO
Bengaluru-560 032.Applicants

(By Advocate Shri Vishnu Bhat)

Vs.

P.Ganesh Kumar
S/o P.Rama Rao
Aged about 47 years
Working as Assistant Engineer (C)
Postal Civil Sub-Division
Ittigegud PO, Mysuru-570 010.
Residing at No.B-182
Opp: Post Office
Beside Siddappa Choultries
Ittigegud, Mysuru-570 010. Respondent

(By Advocate Shri A.R.Holla)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Time is extended for forty five(45) days more. The MA for extension is therefore disposed off. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexure referred to by the applicants in MA.214/2018(OA.926/2016)

Annexure-1: Copy of the order dtd.07.02.2018 passed in OA.No.926/2016 by CAT,

MA.No.214/2018(OA.No.926/2016)/CAT/Bangalore Bench
Bangalore Bench.
